

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.104/95/AMR/2022		95 of IBC	Central Bank of India (SAM) Branch Vs. Smt. Pyda Swapna (in the matter of M/s KVR Power Projects India Limited)

**ORDER**

None appears for the FC. Mr. Sachin Sharma, Proxy counsel from the office of Mr.Y.Suryanaryana, Counsel for the Personal Guarantor present. However, for hearing, list the matter on 12.04.2023 as a last chance making it clear that if none appears for the FC on that day, the matter would be dismissed.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN